To to Find

## Declaration of Assets and Liabilities

	E-MAN AND AND AND AND AND AND AND AND AND A
, RAJ KUMAR	, son/daughter/wife of SURENDRA PASWAW
ried 31 vears bel	longing to BIHAR VIDHAN SABHA.
service and presently working asOf	FFICE ATTENDENT (DARBAN)
	ssets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:	The second secon

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	1,000	-	_		
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	10,000/ SBI A/C BVN 3200 BOB BIKRAM			—	
(111)	Bonds, Debentures and Shares in companies					
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	15697643 688 581(8Vm) 116-404956 -47794				
(v)	Motor Vehicles (details of make, etc.)	HERO GLAMOUR BRZ4X9897	_		_	
(vI)	Jewellery (give details of weight and value)	GOL D 15 GT SILVER 20 GT	_			
(kiv)	Other assets, such as values of claims / interests			The control of the co		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Ras kumas

9/1 /14 Storter 08/02/11

2490

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	FAMID				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(3V)	Houses / Apartments, etc. Location(s) Survey /door number(s) Extent (Total measurement) Current market value					
(v)	Others (such as interest in property)	-				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description  (i) Loans from Banks	Name & address of Bank / Pinancial Institutions(s) / Department (s)	05/02/024 2,79,173.88/	
(a)		S.G.I. GVM PATIVA		
ake in die som ook	(ii) Loans from financial institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity			

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any	and the second s	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DEYPK1071Q	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax [Only in case of proprietary business]		
1	(iv) Property Tax		

## Personal Detail GPF/CPF/PRAN No. 11017 5365661 Gender (M/F) Date of Birth 0 (DD/MM/YYYY) Class/Group (A/B/C) Cadre OFFICE ATTENDENT (DARBAN) B. V. S. (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District ROHTAS I hereby declare that the above details are true to the best of my

knowledge and belief.

Signature Raj kumas

Name of Employee: RAJ KUMAR

Designation OFFICE ATTENDENT (DAR BAN)

Department: BIHAR VIDHAN SABHA

Note:

Place: PATNA

Date: 05/02/2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Raj Kumau.